## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS THE SEVENTEENTH DAY OF DECEMBER 1986

Present : Hon'ble Shri Justice K.S.Puttaswamy ... Vice-Chairman

Hon'ble Shri P. Srinivasan

... Member (A)

## APPLICATION NO.1987/86(T)

M.K.Vyawahare, Sr.Scientific Officer Gr.I., (Biodynamics), Physics Department, Institute of Aviation Medicine, Indian Air Force, Vimanapura P.O., Bangalore-17.

... Applicant

(Shri M.Narayanaswamy ... Advocate)

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The Union of India represented by its Secretary,
Ministry of Defence,
"Raksha Bhavan",
New Delhi.

The Chief of Air Staff, Air Headquarters, Vayu Bhavan, Rafi Marg, New Delhi.

The Air Officer Commanding, Institute of Aviation Medicine, Indian Air Force, Bangalore-17.

Sri N.Ramachandran, Principal Scientific Officer, Institute of Aviation Medicine, Indian Air Force, Vimanapura P.G. Bangalore-17.

Respondents

(Shri M.S. Padmarajaiah .. Advocate)

This application has come up for hearing before this Tribunal to-day, Hon'ble Vice-Chairman made the following:

## DRDER

This application received on transfer from the High Court of Karnataka under Sac. 29 of the Administrative Tribunals Act, 1985, stands posted to 14.1.1987. But on a motion made by Shri M. Narayanaswamy, learned counsel for the applicant, this case is taken up for hearing today. Shri M.S.Padmarajaiah, learned Senior Standing Counsel for Central Government appears for Respondents.

